

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 992**

TO BE ANSWERED ON THE 10TH FEBRUARY, 2021/ MAGHA 21, 1942 (SAKA)

IMPLEMENTATION OF CLAUSE-6 OF ASSAM ACCORD

992. SHRI AJIT KUMAR BHUYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has received the report of the expert Committee headed by Hon'ble Justice (Retd.) B. K. Sharma constituted for implementation of Clause-6 of Assam Accord;

(b) if so, the details thereof; and

(c) what steps have been taken for implementation of the report of the said Committee?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c) High Level Committee for implementation of Clause 6 of Assam Accord, headed by Hon'ble Justice (Retd.) B. K. Sharma, submitted its report to the State Government of Assam. The recommendations are under examination of the State Government.
